

इस किस्म की कोई सूचना है और क्या उनको ऐसी सूचना बिहार के मिली है ?

बिहार सरकार ने या केन्द्रीय सरकार ने कोई लैन या विभाग बनाया है जो छोटे उद्योग बंधे वालों को सलाह दे और उनकी सौत दिलवाने में सहायता पहुंचाए ?

श्री सिद्धेश्वर प्रसाद : बिहार सरकार की ओर से हमें इस प्रकार की कोई शिकायत नहीं मिली है। अभी कुछ रोज पहले बिहार के मुख्य मन्त्री यहाँ आये थे और उन्होंने बिहार के औद्योगिक विकास के सम्बन्ध में चर्चा की थी। हम लोगों ने बिहार सरकार को कहा है कि लघु उद्योगों की स्थापना में जिस किसी प्रकार की कठिनाई का अनुभव बहु करेगी, भारत सरकार उसे दूर करने में उसकी सहायता करेगी। इसी दृष्टि से हमने लघु उद्योग सेवा मन्थान का एक केन्द्र और लघु उद्योगों में जो सामान बनेंगे, उनके परीक्षण के लिए एक केन्द्र पटना में बनाने का निर्णय लिया है।

श्री राम मेखर प्रसाद सिंह : क्या छोटे उद्योग घबे करने वालों की ओर से मन्त्री महोदय या सरकार को यह आवेदनपत्र दिया गया है कि बैंकों का राष्ट्रीयकरण होने के बाद उनको सहायता नहीं मिलती है ?

श्री सिद्धेश्वर प्रसाद : श्रृण न मिलने के बारे में शिकायत नहीं मिली है। कच्चा माल न मिलने के सम्बन्ध में जो शिकायतें मिली थीं, उनको देखा गया था और कच्चे माल की कमी के बावजूद उनकी यथा-सम्भव सहायता की गई थी।

श्री जगन्नाथ झा आजाद : मन्त्री महोदय ने कहा है कि बैंकों के राष्ट्रीयकरण के बाद लघु उद्योगों को काफी सहायता दी गई है। क्या वह बता सकते हैं कि बैंकों के राष्ट्रीयकरण के बाद लघु उद्योगों को जो कर्ज दिये गये हैं, वे टोटल क्रेडिट का क्या प्रतिशत हैं ? इससे पता चल जावेगा कि सबकुछ उनको कितनी सहायता मिली और उनके उत्पादन में कितनी वृद्धि हुई।

श्री सिद्धेश्वर प्रसाद : इस प्रश्न का ठीक

ठीक उत्तर तो बिल मन्थालय से मिल सकता है कि किस क्षेत्र को कर्ज के रूप में कितना दिया गया है। लेकिन मैं इतना कह सकता हूँ कि जबकि जून, 1969 में लघु उद्योगों को कर्जों के रूप में 251 करोड़ रुपये मिल रहे थे, दिसम्बर, 1971 में वह राशि बढ़कर 482 करोड़ रुपये हो गई है।

SHRI HARI KISHORE SINGH : What was the total amount advanced by nationalised banks in Bihar to small-scale entrepreneurs before nationalisation and what is the amount advanced after nationalisation? Is the Minister aware of the wide-scale corruption prevailing among the employees of nationalised banks in Bihar because of this the small-scale entrepreneurs are finding it difficult to approach them?

MR. SPEAKER : It is a general question which has been put. If the Minister has got this specific information, I have no objection. He says he has no information.

SHRI HARI KISHORE SINGH : The total amount of advances given to small-scale entrepreneurs in Bihar before nationalisation and the amount sanctioned since then—that is the information which the Minister ought to give. I do not know whether he is aware of the prevalence of corruption on a wide scale.

MR. SPEAKER : You are asking a specific question. The hon. Minister can supply that information to you later on.

SHRI SHYAMNANDAN MISHRA : What percentage of the total requirements of raw material, particularly in respect of steel, is being met at the present moment ?

SHRI SIDDHESHWAR PRASAD : The House is aware that there is a shortage of steel but we have made certain special allocations to the small-scale sector. It has recently come to our notice that though we had made special allocations, some of the State Industrial Development corporations are not in a position to lift that steel and, therefore, it has created difficulties.

Telephone connections to War Heroes' dependents on priority basis

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*228. SHRI K. LAKKAPPA :
SHRI PURUSHOTTAM
KAKODKAR :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the dependents of war heroes

have been included in the priority category for giving telephone connections ;

(b) whether his Ministry has directed the General Manager of Telephone Districts not to insist on "Own Your Telephone" deposits from the war widows and other dependents of those killed in action , and

(c) if so, when the direction was issued ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) and (b). Yes. Dependents of officers and jawans killed in the recent war with Pakistan are provided telephone connections without OYT deposit on priority basis by the Heads of Circles/Districts without reference to the Telephone Advisory Committee when such demands are received by the Department through the Ministry of Defence

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SHRI K. LAKKAPPA : I compliment the minister on his efficiency, but may I know whether the system of "Own Your Telephone" and asking for a deposit is out moded, which creates all sorts of problems not only to the ordinary citizens but also to the war heroes and their dependents to get telephone ? May I know whether such complaints from war widows regarding the difficulties in the procedure for getting a telephone have been received ?

SHRI H. N. BAHUGUNA : So far as the war widows are concerned, they are not required to give any deposit. So far as others are concerned, we will have the account settled some other time

SHRI K. LAKKAPPA . May I know whether there are instances where the Defence Ministry themselves referred certain cases of war widows for telephones which have been rejected by certain district telephone officers and if so, what action will be taken against such officers ?

SHRI H. N. BAHUGUNA : I have not received any such complaint. Should such a complaint come, I am sure adequate action will be taken to the satisfaction of the hon. member.

PROF. NARAIN CHAND PARASHAR : Is it essential that applications for such telephones should come through the Defence Ministry or can they come through the District Magistrates to the department concerned ?

SHRI H. N. BAHUGUNA : I have no objection to this arrangement also, but normally the Defence Ministry has been routing them to us.

SHRI S. M. BANERJEE : I am happy that the minister has issued instructions that war-widows and dependents should be given telephones. May I stretch it a bit and ask whether similar concessions will be given to the national heroes who were given awards yesterday ?

SHRI H. N. BAHUGUNA : This is a suggestion for action. We will certainly keep that in mind.

श्री कूल चन्ध वर्मा : मैं यह जानना चाहता हूँ कि विस्डिक्ट लेवल पर जो सेनार्ज, सोलजर्ज एण्ड एयरमैन्ज बोर्ड है, उनके माध्यम से जो प्रार्थना पत्र आयेगे, क्या उनको भी टेलीफोन कनेक्शन देने में प्रायर्टी दी जायेगी ।

SHRI H. N. BAHUGUNA : Even if an application is duly certified by the District Sailors, Soldiers and Airmen's Board or the District Magistrate that the applicant is a direct dependent of a war hero, certainly they will be given similar concession

Alleged Manipulation in Telephone Bills

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*231. **SHRI SHASHI BHUSHAN :**
SHRI M. M. JOSEPH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any action was taken against the authorities who in collusion with subscribers are said to have defrauded Government of a few lakhs of rupees by manipulating the bill for phone calls ; and

(b) if so, the salient features thereof ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Yes Sir. Prima facie such a case has been established.

(b) One clerk, one Engineering Supervisor (Phones) and one Assistant Engineer (Phones) have been placed under suspension. The matter is under investigation and necessary action is being initiated against officials found responsible for the situation.

श्री शशि चन्धन : कृपया यह ज्ञात करवाया जाय, क्या यह